

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.225/2001

Monday, this the 5th day of February, 2001

HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Shri Balram
S/O Shri Ram Khiladi,
R/O H.No.D-1038, Dabua Colony,
NIT, Faridabad,
Haryana

..Applicant.

(By Advocate: Ms. Ritu Jain)

VERSUS

1. Union of India through Secretary,
Ministry of Defence, Govt. of India,
Defence Headquarters, North Avenue,
Delhi.
2. The Group Captain,
Warrant Officer/Asstt. Security Officer,
No.56, ASP,
Air Force Station,
Faridabad, Haryana.

...Respondents.

O R D E R (ORAL)

Heard the learned counsel for the applicant.

2. The applicant has been working as a casual helper in the respondents' set up for more than four years and according to the learned counsel, uninterrupted from October 1996. He is entitled to regularisation in terms of the scheme formulated by the respondents for regularising the employees like the applicant. That the services of the applicant have been terminated by a verbal order and without any notice has given rise to a grievance in this OA.
3. The applicant appears to have filed a detailed representation in the matter on 20.11.2000, i.e., only about three months ago. The respondents are surely entitled to some time to consider the representation and

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(V)

give a proper reply to the applicant. The application seems to be ^{filed} pre-maturely. In the circumstances, I find that it would be just and proper to dispose it of at this very stage with a direction to the respondents to dispose of the aforesaid representation filed by the applicant in a maximum period of three months from the date of receipt of a copy of this order. It is clarified that while disposing of the representation, the respondents will pass a speaking and a reasoned order to enable the applicant to seek a further remedy, if so advised, and if found necessary.

4. The OA is disposed of in the aforesated terms at the admission stage itself. No costs.

5. Registry is directed to send a copy of the OA to the respondents along with this order.



(S.A.T.Rizvi)
Member (A)

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